

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/1096/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi,
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the February, 2021.

Sub:- **Station leave permission.**

Ref:- No. MACT/KA/50 dated 10.02.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, from the morning of 13.02.2021 till the morning of 15.02.2021. The District & Sessions Judge, Kamrup, Amingaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/1097-7A, dated 12.2.2021

Copy to

1. The District & Sessions Judge, Kamrup, Amingaon .
2. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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